

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-868(ND)/2018

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2018**

NAME OF THE COMPANY: M/s. Propertree Real Estate Solution Pvt. Ltd.
V/s. M/s. Unibera Developers Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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Present: Mr. Amarpreet Jaiswal, Advocate for the Petitioner
Mr. C. S. Gupta, Advocate for the Respondent

ORDER

Reserved for orders.


(Ina Malhotra)
Member (J)